

in the fuel efficiency test of motor vehicles.

[Placed in Library. See No. LT-6338/88].

Notifications under All India Services Act, 1951

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (2) of section 3 of the All India Services Act, 1951 :

- (i) The All India Services (Death-cum-Retirement Benefits) Second Amendment Rules, 1985 published in Notification No. G.S.R. 567 in Gazette of India dated the 16th July, 1988.
- (ii) The Indian Police Service (Pay) Fifth Amendment Rules, 1988 published in Notification No. G.S.R. 586 in Gazette of India dated the 23rd July, 1988.
- (iii) The Indian Police Service (Fixation Cadre Strength) Fifth Amendment Regulations, 1988 published in Notification No. G.S.R. 589 in Gazette of India dated the 23rd July, 1988.

[Placed in Library. See No. LT-6339/88].

12.05 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

Fifty-fourth Report

[English]

SHRI KAMLA PRASAD RAWAT (Barabanki) : I beg to present the Fifty-fourth Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

[Translation]

SHRI R.S. KHIRHAR (Sitamarhi) :

A discussion should be held on floods under Rule 193 (Interruptions)

MR. SPEAKER : You first ask them, we will discuss this later. Now you please be seated.

(Interruptions)

[English]

MR. SPEAKER : Mr. Bhagat there is a demand from these members that the Calling Attention should be converted into a discussion under Rule 193. I do not know. I have to take the consensus of the House. But all the time will be taken by the same subject. Every time we discuss floods; every time we discuss drought. I had allowed five days continuously for drought discussion. Now it is upto you whether you want discussion on some other subject also in this House or only on floods. It annually occurs like this.

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI H.K.L. BHAGAT) : I have absolutely no objection. We would like that the flood situation be discussed regularly.

MR. SPEAKER : Is there any objection from this side ?

PROF. MADHU DANDAVATE (Rajapur) : No.

The Prime Minister, justnow, while sitting here, had made an allegation against the entire opposition. (Interruptions)

MR. SPEAKER No, no.

(Interruptions)

MR. SPEAKER : Order, order. I will look into it.

(Interruptions)

PROF. MADHU DANDAVATE : I am rising on a personal explanaticn. He had referred to me in this House.

MR. SPEAKER : He said, some not all.

PROF. MADHU DANDAVATE : He referred to my name also.